

Shri Karan Singh]

Association on 2nd December, 1970, at New Delhi, it is agreed as follows:—

(1) The I.C.P.A. will extend its full co-operation for restoration of normalcy in the air service with immediate effect within the existing rules;

(2) The Association will withdraw its directive No. Cal/GS/CIR 562-70, dated 23-11-70 and co-operate with the Management in the Boeing-737 Training Programme.

(3) The Management will consider the lifting of suspension of Capt. Nigam with immediate effect;

(4) The Management will consider the two Pilots concerned for Boeing-737-Training as early as possible.

(5) The dispute referred to chief Labour Commissioner (Central) along with the Union's case for implementation of the 9th May, 1970 agreement will be negotiated bilaterally between the parties in order to arrive at a settlement as expeditiously as possible.

Indian Airlines

Indian Commercial Pilots Association

Sd/- B. Israni
Asstt. General Manager
New Delhi,
2nd December, 1970.

Witnesses :

1. Sd/-
2. Sd/-

Sd/- S. L. Bagchi

Sd/- (O. Venkatachalam)
Chief Labour Commissioner (Central)

13-07 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (MANIPUR), 1970-71

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Union territory of Manipur for 1970-71.

RE. ALLEGATIONS AGAINST SHRI A. K. KISKU

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI A. K. KISKU) : Sir, I want to know from you as to what has happened to my petition about the allegation that was made by my brother, Shri Kartik Oraon.

SHRI KARTIK ORAON (Lohardaga) :
rose--

MR. SPEAKER : Shri Oraon should not get up. He will further complicate it. I called Shri Oraon. He gave me some-

thing but it was not signed by anybody. Then I called Shri Kisku also. There was some discussion. Then they shook hands and I wrote on the file that the matter was closed. Now, overnight something may have happened again.

SHRI KARTIK ORAON : Sir.

MR. SPEAKER : Shri Oraon has again got up. I request him kindly to sit down once he shook hands.

SHRI KARTIK ORAON : At last I should be heard.

MR. SPEAKER : I shall hear you in my Chamber.

SHRI KARTIK ORAON : I want to say something. It will not complicate it further.

MR. SPEAKER : No declaration of a fresh war, please.

SHRI KARTIK ORAON : Unfortunately I cannot get Reverend P. Kerketta, S. J., Archbishop of Roman Catholic Mission, Ranchi to give evidence here on my behalf. That does not mean that he